

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 494/2023

MAHALAKSHMI & ORS.

Appellant(s)

VERSUS

STATE OF KARNATAKA & ANR.

Respondent(s)

(IA No. 24841/2020 - EXEMPTION FROM FILING O.T.)

Date : 09-11-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s)

Mr. Shekhar G. Devasa, Adv. (N/P)
Mr. Manish Tiwari, Adv. (N/P)
Ms. Thashmitha Muthanna, Adv. (N/P)
Mr. Shashi Bhushan Nagar, Adv. (N/P)
Mr. Vishwanath Chaturvedi, Adv. (N/P)
M/s. Devasa & Co., AOR (N/P)

For Respondent(s)

Mr. D.L. Chidananda, AOR (N/P)
Mr. Rajesh Mahale, AOR (N/P)

UPON hearing the counsel the Court made the following
O R D E R

None is present for the parties.

To retain its position on the Board.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR